

its soft loan affiliate International Development Association (IDA) have granted total

loan credit of \$ 338 million for following fertilizer projects :—

Project	Source	Amount of loan/ credit in \$ million	Date of agreement
1. Cochin Stage II	IDA	20	30-7-71
2. Gorakhpur	IDA	10	7-1-72
3. Nangal Expansion	IDA	58	9-2-73
4. Trombay IV Fertilizer Expansion and plant operations improvement.	IDA	50	19-6-74
5. Sindri	IDA	91	18-12-74
6. IFFCO	IBRD	109	24-1-75
TOTAL		338 million	

In addition, a part of the IDA Industrial Imports Programme credit includes provision for meeting the imported raw material requirements for fertilizer production, such as rock phosphate, sulphur, phosphoric acid etc.

(c) Does not arise in view of reply to parts (a) and (b) above.

(d) Hundi loans are in dispute in respect of assessment years 1955-56 to 1967-68. Separate figures for each year are not yet available as the investigations are not yet complete.

Volga Restaurant, Bombay

6712. SHRI KRISHNA CHANDRA HALDER: Will the Minister of FINANCE be pleased to state:

(a) how many bogus hundis have been unearthed in case of Volga Restaurant, Bombay and Volga Frozen Food and Ice Cream, Bombay;

(b) the total amount involved in these cases;

(c) the total amount received by Government uptil now against these bogus hundies; and

(d) which of the accounting years are still in dispute involving total amount separately in respect of each year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b) The exact number of bogus hundies involved in these cases as also the amount involved therein can be ascertained only after the investigations, which are in progress, are completed.

Bandipur Wild Life Sanctuary and Bird Sanctuary in Karnataka

6713. SHRI K. CHIKKALINGIAH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether his Ministry has approved a programme for the development of the Bandipur Wild life sanctuary and if so, the total expenditure to be incurred by Karnataka Government and Union Government;

(b) whether Ranganathittu, a birds sanctuary near the historical place of Srirangapatna is natural bird sanctuary situated on the island formed by the river Cauvery; and

(c) whether Union Government propose to take steps to improve the same to attract more tourists and if so, the time by which it is expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH): (a) The sanction for

construction of a Rest House at Bandipur Wild Life Sanctuary at an estimated cost of Rs. 7.22 lakhs was issued by this Ministry during the Fourth Plan period. Due to subsequent ban on construction the work on Bandipur project was deferred. The work on the project is likely to start during the current plan period after the ban on new construction is lifted.

In addition to one mini-bus which has been provided for viewing the wild life at a cost of Rs. 0.42 lakhs during the Fourth Plan period, there is a proposal to provide additional mini-bus at Bandipur wild life sanctuary.

An outlay of Rs. 5 lakhs has been provided by the Karnataka Government for development of tourism facilities at Bandipur wild life sanctuary during the Fifth Plan period.

(b) The bird sanctuary comprises of a part of a river and islands within it.

(c) There is no such proposal at present.

Allocation of Foreign Exchange for import of Crude Oil

6714. SHRI HARI SINGH : Will the Minister of FINANCE be pleased to state :

(a) Whether Government propose to allot less foreign exchange for crude oil import during the ensuing year; and

(b) if so, the reasons therefor?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM) : (a) No, Sir.

(b) Does not arise.

Investment of L.I.C. in Public Sector Companies

6715. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of FINANCE be pleased to state whether it is a fact that the L.I.C. is persisting in investing more than the statutory minimum in Public Sector Companies when the return is less in proportion to other L.I.C. investment?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SHUSHILA ROHATGI) : There is no statutory minimum prescribed for L.I.C.'s investments in the shares and debentures (including loans) of the public sector companies. The question of the L.I.C. investing more than such statutory minimum does not, therefore, arise.

9-7 LSS(ND)/75

विदेशों में भारतीय चाय की खरीद

6716. श्री श्रीकृष्ण अग्रवाल : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अन्तर्राष्ट्रीय बाजार में भारतीय चाय को खरीदने के लिये कई अन्य देशों में दिलचस्पी दिखायी है;

(ख) यदि हाँ, तो उन देशों के नाम क्या हैं; और

(ग) क्या चाय की वर्तमान उत्पादन क्षमता से इन देशों की मांग को पूरा किया जा सकता है?

वाणिज्य मंत्रालय में उपमन्त्री (श्री विरचनाथ अग्रवाल सिंह) : (क) और (ख) भारतीय चायों के प्रमुख खरीददार ब्रिटेन तथा सोवियत संघ, सूडान, मिस्र का अरब गणराज्य, अफगानिस्तान, संयुक्त राज्य अमरीका तथा इराक हैं। चाय के लिये नये बाजारों का पता लगाने की सम्भाव्यताओं के बारे में सतत पुनर्विचार किया जाता है।

(ग) जी, हाँ।

Fleeing of Common Man by L.I.C.

6717. SHRI NAWAL KISHORE SHARMA : Will the Minister of FINANCE be pleased to state :

(a) whether his attention has been invited to the reports published in "Blitz" dated the 8th March, 1975 to the effect that the Life Insurance Corporation of India is fleecing the common man; and

(b) the reaction of Government thereto and steps taken to improve the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SHUSHILA ROHATGI) : (a) Yes, Sir. The report, in question, makes general observations regarding increased management expenses of the L.I.C. and the need to reduce them in order to reduce premium rates and to give higher bonus to the policyholders.